

HIGH COURT OF MADHYA PRADESH: BENCH AT INDORE

Writ Petition No.8669/2020
Deepak v/s Union of India & Others
Indore, dated 07.07.2020

Parties through their counsel.

Shri Sameer Athawale, learned counsel for Union of India has informed this Court that a similar controversy is pending before the Hon'ble Supreme Court. He has also informed that an identical case i.e. W.P. No.18801/2020 (Maatr Foundation v/s Union of India & Others) is also pending before this Court. He prays for time to seek instruction in the matter.

Prayer is allowed.

List the matter along with W.P. No.18801/2020.

(S.C. SHARMA)
J U D G E

(S.K. AWASTHI)
J U D G E

Ravi